

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 29016/2012

(Arising out of impugned final judgment and order dated 31/08/2012 in CMWP No. 754/2012 passed by the High Court Of Judicature At Allahabad)

DWARIKESH SUGAR INDUSTRIES LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)
(with appln. (s) for exemption from filing o.t. and exemption from filing o.t. of annexures and interim relief and permission to bring on record subsequent facts and documents and permission to file additional affidavit and permission to file additional documents and permission to file synopsis and list of dates and permission to file volume-ii and permission to file volume-iii and prayer for interim relief and office report)

Date : 08/07/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s) Mr. Pinaki Mishra, Sr. Adv.
Mr. Sameer Parekh, Adv.
Mr. Sumit Goel, Adv.
Mr. Nitin Thukral, Adv.
Mr. Galav Sharma, Adv.
for M/s. Parekh & Co.

For Respondent(s) Mr. Dinesh Dwivedi, Sr. Adv.
Mr. R.K.S. Yadav, Adv.
for Mr. Ardhendumauli Kumar Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

List before a Bench, which does not comprise one of us

Signature Not Verified

(Hon'ble Rohinton Fali Nariman, J.).

Digitally signed by
Parveen Kumar Chawla

Date: 2014.07.09

16:49:21 IST

Reason:

(Parveen Kr. Chawla)
Court Master

(Phoolan Wati Arora)
Assistant Registrar